



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 19.08.2025 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|-----------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 186 of 2023 Part Heard | Deepika Bhugra Prasad Liquidator Ess Dee Aluminium Ltd. Vs. Lucky Holdings Pvt. Ltd. | Aditya Gauri Rahul Gupta | Ishita Choudhry |

By order of Hon'ble Chairperson
-Sd/-
Registrar